

RJ No.157/2023

High Court of Karnataka,
Bengaluru,
Dated: 16.08.2023

CIRCULAR

The Hon'ble Court vide order dated 06.06.2023 in RFA No.582/2018 has observed that by giving an 'NOC' vakalath to 'engage any other counsel', the previous counsel has stood retired from appearing for the appellant and the said previous counsel has not given the 'NOC' vakalath stating that he has 'no objection to engage any other counsel along with him', but, on other hand, he has given a blank 'no objection' to engage any other counsel and the registry is showing the names of the previous counsels also.

Therefore, the officers and officials working on the judicial side are hereby directed not to show the name of the previous counsel/s who has issued 'NOC' vakalath 'to engage any other counsel' or has issued blank 'no objection' to engage any other counsel, the office shall not show the name of such previous counsel in the cause list unless otherwise directed by the Court.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-

REGISTRAR (JUDICIAL)

To:

1. The Registrar General/ Registrar (Vigilance)/ Registrar (Recruitment) / Registrar (Administration)/ Registrar (Infra & Maintenance) / Registrar (Protocol & Hospitality) / Registrar (Computers).
2. The Additional Registrar General/ Additional Registrar (Judicial), High Court of Karnataka at Dharwad and Kalaburagi Benches, for necessary action and circulation among the concerned staff.
3. The Central Project Co-ordinator (CPC), with a request to web-host the circular.
4. The President, Advocates' Association, Bengaluru
5. The President, Advocates' Association, High Court of Karnataka, Dharwad and Kalaburagi Bench
6. Office of the Advocate General in Karnataka, Bengaluru

7. Office of the Advocate General, High Court of Karnataka, Dharwad/Kalaburagi Bench.
8. The Joint Registrars/Deputy Registrars of Scrutiny, Pending Branches, Filing Counter and Board Branch.
9. The Assistant Registrars/Section Officers of Scrutiny, Pending Branches, Filing Counter and Board Branch, for circulation amongst the staff members with an instruction to strictly follow the above directions.
10. Office Copy.